

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 119

IA (IBC) No. Plan1/2024, IA No. 1644/23, 1851/23,

2150/23, 2456/2023, 2859/23,

2345/23, 2801/23, 2821/23, 2846/23, IA(I.B.C)/117(CH)2024

IA(I.B.C)/108(CH) 2024

CP(IB) No. 198/Chd/Pb/2021

(Admitted)

IN THE MATTER OF:-

UCO Bank

...Petitioner

Versus

S.R. Industries Ltd.

...Respondent

Under Section: 7, IBC 2016, 30(6), IBC, 60(5)(c), R 11 NCLT 2016, Sec 12(2)

Due to paucity of time the matter could not be taken up, hence the matter is adjourned to 27.02.2024.

Sd/-
Court Officer

February 5, 2024
TNV